

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.13(1)(a)-HC/2019/15653

Dated, Agartala, the 11<sup>th</sup> September,2019

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice, High Court of Tripura, in exercise of powers conferred under sub-section(3) of Section 8A of the Legal Services Authorities Act, 1987 has been pleased to appoint **Shri Ravi Dahiya**, Addl. District & Sessions Judge, Agartala in West Tripura Judicial District as Secretary to the High Court Legal Services Committee in the existing vacancy.

Shri Dahiya is directed to join his new assignment immediately after leaving his charge to the District & Sessions Judge, West Tripura Judicial District, Agartala.

By order,

Sd/-

(S.G.Chattopadhyay)  
Registrar General

No.F.13(1)(a)-HC/19/15654-674

Dated, Agartala, the 11<sup>th</sup> September, 2019

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura for information.
7. **The District & Sessions Judge**, West Tripura Judicial District, Agartala for compliance.
8. **Shri Ravi Dahiya**, Addl. District & Sessions Judge, Agartala in West Tripura Judicial District for compliance.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.

13. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District.
14. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
15. The Joint Registrar, High Court of Tripura, Agartala.
16. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
17. All Deputy Registrars, High Court of Tripura, Agartala.
18. The Treasury Officer, Treasury No. I & II. Agartala, West Tripura Revenue District.
19. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
20. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
21. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
22. Personal file of the Officer concerned.
23. ORDER FILE.



Registrar General